

**DELHI LEGISLATIVE ASSEMBLY**  
**REVISED LIST OF BUSINESS**  
**Thursday, 25<sup>th</sup> June, 2015/ 04 Ashad 1937 (Saka)**  
**2.00 P.M.**

**1. Special Mention (Rule-280):**

Following Members to raise matters under Rule-280:

- |                                    |                                       |
|------------------------------------|---------------------------------------|
| 1. Sh. Rajesh Rishi                | 6. Sh. Imran Hussain                  |
| 2. Sh. Vijender Garg               | 7. Sh. Om Prakash Sharma              |
| 3. Sh. Jarnail Singh (Tilak Nagar) | 8. Sh. Jagdish Pradhan                |
| 4. Sh. Shri Dutt Sharma            | 9. Sh. Jarnail Singh (Rajouri Garden) |
| 5. Sh. Rajender Pal Gautam         | 10. Sh. Adarsh Shastri                |

**2. Motion under Rule-107**

**1. Col. Devender Sehrawat** to move the following motion :-

“This House endorses the justified demand of Ex-Servicemen and requests the Govt. of India to implement the ‘One Rank One Pension Scheme’ immediately.”

**2. Sh. Kailash Gahlot** to move the following motion :-

“This House resolves that keeping in view, the increasing population of Delhi, the pending schemes of construction of new Hospitals be immediately implemented & completed and shortage of Doctors in all the Hospitals be removed and all essential medical facilities be made available therein.”

**3. ANNUAL BUDGET (2015-2016):**

Sh. Manish Sisodia, Hon'ble Deputy Chief Minister to present the Annual Budget for the financial year 2015-16.

**Delhi**  
**25<sup>th</sup> June 2015**

**P.R. Meena**  
**Secretary**